

**Indian Medical Council (Amendment) Act, 2012**

**20 of 2012**

**[12 May 2012]**

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An Act further to amend the Indian Medical Council Act, 1956. BE it enacted by Parliament in the Sixty-third Year of the Republic of India as follows:-

**1. Short Title And Commencement :-**

- (1) This Act may be called the Indian Medical Council (Amendment) Act, 2012.
- (2) It shall come into force on the 15th day of May, 2012.

**2. Amendment Of Section 3A Of Act 102 Of 1956 :-**

In section 3A of the Indian Medical Council Act, 1956, in sub-section

- (2), for the words "two years", the words "three years" shall be substituted.